

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.09.2021 AT 02:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) No. 459 & 460/2021 in CP (IB) No. 429/7/HDB/2020
NAME OF THE COMPANY	Pentacle Infrastructure and Towers (P) Ltd
NAME OF THE PETITIONER(S)	Hero Wiretex Ltd
NAME OF THE RESPONDENT(S)	Pentacle Infrastructure and Towers (P) Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

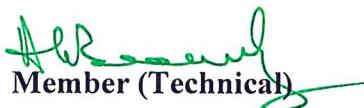
Learned Counsel for Financial Creditor appeared.

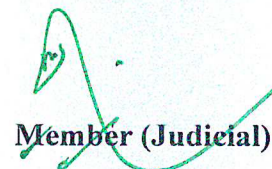
Learned Counsel for corporate debtor appeared.

It is submitted that the parties have settled the matter before constitution of COC. We heard the counsels.

Hence, CP IB No.429/7/HDB/2020 is disposed of as withdrawn.

IA (IBC)/459&460/2021 also stands disposed of.


Member (Technical)


Member (Judicial)

Pavani